

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/162/(IB)/2018
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	<i>P. S. n. dhanam</i> Dominic S. David	Operational Creditor	
2.	M. Ranjithkumar for Respondent	Respondent	

ORDER

Shri Dominic S David, counsel for petitioner present. Shri M Ranjith Kumar caused appearance on behalf of the respondent and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 19.03.2018.

-SD-
(S VIJAYARAGHAVAN)
Member (Technical)

-SD-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc